

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

The 31st August, 2019

No.HCM/1/96/BENCH/18935 As directed, it is hereby informed to all the learned counsel and concerned parties that there will be no Division Bench comprising of Hon'ble the Chief Justice & Hon'be Mr. Justice LS Jamir and also there will be no Single Bench of Hon'ble the Chief Justice on 02.09.2019 as Hon'ble the Chief Justice will be on leave.

It is further informed to all the Ld. Counsel and concerned parties that the fixed cases on 02.09.2019 of the Division Bench & Single Bench of Hon'ble the Chief Justice shall be listed on 03.09.2019

Sd/-

(W. TONEN MEITEI)
REGISTRAR (JUDL.)

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Vigilance, Administration & Registrar, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'bleThe Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'bleMr. Justice LanusungkumJamir.
11. The P.S. to Hon'ble Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

W. Tonen Meitei 31.8.19
(W. TONEN MEITEI)
REGISTRAR (JUDL.)